

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:3045
ANSWERED ON:16.03.2015
HELICOPTER INDUSTRY
Tanwar Shri Kanwar Singh

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the helicopter industry is rapidly developing in the country and if so, the details thereof;
- (b) whether the Government has issued any safety guidelines for helicopter operations and if so, the details thereof and;
- (c) if not, whether the Government proposes to prescribe norms for their operations keeping in view the increasing helicopter accidents and if so, the details thereof?

Answer

Minister of State in the Ministry of CIVIL AVIATION (Dr Mahesh Sharma)

(a): As per records of Director General of Civil Aviation (DGCA), the helicopter industry in India is showing slow growth on the basis of helicopter registered in India. Total number of helicopters registered in India during last five years is 94 and the year wise detail is as follows :

S.N. Year No. of Helicopters registered

(i)	2010	35
(ii)	2011	20
(iii)	2012	16
(iv)	2013	11
(v)	2014	12

(b) & (c): Directorate General of Civil Aviation (DGCA) has issued following Air Safety Circulars for compliance by the operators:-

(i) Air Safety Circular 2 of 2014 - Guidelines have been issued for safe operations of small aircraft/helicopters during election flying.

(ii) Air Safety Circular No. 07 of 2013 prescribes Safety Guidelines for seasonal helicopter operations at various places like Mata Vaishno Devi shrine, Amaranth, Kedarnath, Badrinath, Manimahesh etc.

(iii) Air Safety Circular No. 09 of 2013 prescribes Guidelines for helicopter operators regarding non punitive action by DGCA against pilots who decide to abort the mission and carryout safe forced landing due to deteriorating weather.

Further, no helicopter accident has occurred during 2014.